

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 91 of 2020

In the matter of:

K.N. Shamsudheen

....Appellant

Vs.

Kasmisons Builders Pvt. Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. M. Gireesh Kumar, Advocate.

**For Respondents: Mr. Millu Dandapani, for R-2 & 4.
Ms. Sanhita, for R-3.**

ORDER
(Virtual Mode)

01.04.2021: Learned Counsel appearing on behalf of the Respondent Nos. 2 and 4 Mr. Millu Danda Pani was directed to file hard copy of the Reply Affidavit on 16th February, 2021. Today, when the case was called out Learned Counsel for the Respondent prays for some more time to file his Reply Affidavit. Prayer allowed. He is directed to file the same latest by Monday i.e. by 5th April, 2021.

Further, it appears that Written Submissions on behalf of the Appellant have been filed along with the citations of the case laws.

Further, Rejoinder have been filed by the Appellant Counsel.

Counter Affidavit on behalf of Respondent No. 2 & 4 is taken on record.

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Learned Counsel for the Respondent No. 2 & 4 is directed to file Written Submissions not more than three pages along with the relevant case laws, within one week.

List this matter on **5th May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn